

taken by the Government of India does not, therefore, arise.

SHRI NIRANJAN SINGH: May I know, Sir, whether the Government of India have communicated their concern to that Government?

SHRIMATI LAKSHMI MENON: Sir, I have already stated it in the original answer; we do not know whether Mr. Shah is an Indian citizen. I have also stated in the 'original answer:

"Normal consular protection is given by the Government of India and its Representative in Kenya to Indian nationals there. Maintenance of law and order in Kenya is the responsibility of the Government of that country."

SHRI NIRANJAN SINGH: Has the Government made any enquiry since whether that gentleman is an Indian national?

SHRIMATI LAKSHMI MENON: The Kenya Government is making the necessary enquiries.

**SETTING UP OF A WORKING GROUP TO WORK OUT THE TECHNICAL ASPECTS OF A SURVEY OF TRADE**

\*518. SHRI NIRANJAN SINGH: Will the PRIME MINISTER be pleased to refer to the answer given to Un-starred Question No. 40 in the Rajya Sabha on the 16th February, 1961 and state whether the working group to work out the technical aspect of a survey of trade has since started working and if so, what is the progress so far made?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Yes. The Working Group on 'Survey of distributive trade' held its first meeting in July 1961. It examined the technical aspects of the proposed survey and made certain suggestions for further lines of work to enable it to finalise its recommendations.

SHRI NIRANJAN SINGH: The Working Group has made certain suggestions. And what are those suggestions?

SHRI MORARJI R. DESAI: The Working Group has asked one of its members to follow it up and make suggestions.

**JOINT MANAGEMENT COUNCILS**

\*519. SHRI NIRANJAN SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to the last paragraph on page 25 of the Report of his Ministry for the year 1960-61 and state whether some units have so far been found out for setting up the joint management councils, and if so, what work has been put up by those units?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Two Organizations 'A' workers have suggested names of 17 units in which Joint Management Councils can function. Preliminaries are being worked out to start these Councils in these units.

SHRI NIRANJAN SINGH: What are the two organisations of workers referred to in the hon. Minister's answer?

SHRI ABID ALI: The I.N.T.U.C. and the H.M.S.

SHRI NIRANJAN SINGH: How many of these 17 units are public sector enterprises?

SHRI ABID ALI: These industries have not been divided up as such. I can only give the names if the hon. Member wants them.

SHRI K. L. NARASIMHAM: What are the preliminaries on which the Government is working?

SHRI ABID ALI: They are the arrangements between the employers' and also the workers'